



बीमा विनियामक और विकास प्राधिकरण

INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY

Date: 19/8/2009

Mr. Kapil Mehta
Chief Executive Officer
DLF Pramerica Life Insurance Co.Ltd
4th Floor, Building No. 9, Tower B,
DLF City, Ph—III
Gurgaon, 122 002

Dear Sir,

Re: Opening of offices-- Sec 64VC of Insurance Act, 1938

A show cause was issued to your company on 5/6/2009 for violating the provisions of Sec 64VC of Insurance Act, 1938. Your reply vide letter dated 15/6/2009 and further clarifications vide letter dated 2/7/2009 have been received by us. Since it was not clear in your response whether a comprehensive process is established by your company for opening of offices, a clarification was sought from you.

We are in receipt of your letter dated 12/8/2009 wherein you have reiterated the process controls and modifications that you have brought about in your system to ensure proper compliance to the provisions of Sec 64VC of Insurance Act, 1938.

In view of the submission made by you of having revamped your systems to ensure compliance to the regulatory provisions, it has been decided to regularize the opening of the concerned offices. You are however, advised to strictly abide by the laid down procedures as per the Sec 64 VC of Insurance Act, 1938.

Yours Sincerely,

Kunnel Prem
CSO (Life)